

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Dated 27-04-2021

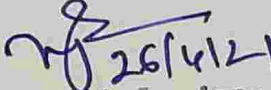
Case Type	Case No./Year	Sub Stage	Advocate
<i>Morning Session</i>			
<u>FIRST HEARING</u>			
1) Crl.Misc.	733/2021		N. M. HANDRAL
<u>HEARING</u>			
2) SC	292/2018		A
3) SC	54/2020		A
4) CRL.A	15/2021		H. R. KRISHNA REDDY
<u>STEPS</u>			
5) CRL.R.P.	19/2019		R PLAZA
6) CRL.R.P.	35/2020		V. VIJAYASHEKARA GOWDA
<u>NOTICE</u>			
7) Crl.Misc.	726/2021		M. HAREESH
8) Crl.Misc.	729/2021		I. S. PRAMOD CHANDRA
<u>Evidence</u>			
9) SC	201/2011		
10) SC	190/2014		
11) SC	210/2014		
12) SC	90/2015		
13) SC	184/2017		
14) SC	69/2018		
15) SC	296/2018		A
16) SC	77/2019		A
17) SC	105/2019		A
18) SC	174/2019		A
19) SC	244/2019		A
20) SC	246/2019		A
21) SC	296/2019		A
22) SC	32/2020		A
23) SC	74/2020		A
24) SC	135/2020		A
25) SC	141/2020		A
<u>ARGUMENTS.</u>			
26) Crl.Misc.	640/2021		H. JAGADEESHA
<u>ORDER</u>			

27) SC	57/2021	A
28) CRL.R.P.	16/2021	RAVIKUMAR B. R.
29) Crl.Misc.	635/2021	K. S. NARESH SANTOS
JUDGEMENT		
30) SC	86/2013	
31) SC	37/2018	
32) CRL.A	22/2019	M. R. NANJUNDA GOWDA
Await LCR		
33) CRL.R.P.	34/2020	S. NAVEEN KUMAR
34) CRL.R.P.	1/2021	N. NARESH
35) CRL.A	1/2021	A. V. RAGHAVENDRA
36) CRL.A	2/2021	B. R. PRAKASH
37) CRL.A	7/2021	K. L. PRABHAKAR
Await Notice		
38) CRL.R.P.	5/2019	H. MANJUNATH
CALL ON		
39) CRL.R.P.	18/2020	DINESH HEGADE H. L.
Charge		
40) SC	40/2020	A
Await report		
41) SC	76/2013	
42) SC	229/2019	
43) SC	294/2019	
HBC		
44) SC	349/2019	
45) SC	106/2020	
46) SC	24/2021	
FDI		
47) SC	277/2018	
48) SC	283/2018	
49) SC	293/2018	
NBW TO ACCUSED		
50) SC	37/2019	
51) SC	44/2019	
52) SC	51/2019	
FDI		
53) SC	58/2019	
54) SC	73/2019	
55) SC	94/2019	
56) SC	169/2019	
57) SC	245/2019	
58) SC	93/2020	

Afternoon Session

ction
SC
BW T
64)

59) SC	109/2020	A
60) SC	123/2020	A
61) SC	126/2020	A
62) SC	161/2020	A
Objection		
63) SC	172/2020	A
NBW TO ACCUSED		
64) SC	17/2021	A
65) SC	31/2021	A
Objection		
66) Crl.Misc.	732/2021	MOHAN G. NAYAK
Further Arguments		
67) SC	112/2013	
Nbw to Accused and Notice to sureties		
68) SC	178/2019	A
69) SC	187/2019	A
70) SC	18/2020	A


 26/4/21
 District & Sessions Judge
 Bangalore Rural District
 Bangalore.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
17.04.2021**

MORNING SESSION		AFTERNOON SESSION	
HEARING		SUMMONS	
1) M.A. 53/2021		1) SC 32/2021	
		2) SC 36/2021	
STEPS		Evidence	
2) EX 60/2019		3) SC 100/2017	
3) EX 61/2019		4) SC 36/2018	
4) EX 62/2019		5) SC 258/2018	
5) EX 63/2019		6) SC 300/2018	
6) EX 64/2019		7) SC 22/2019	
7) EX 65/2019		8) SC 92/2019	
8) EX 66/2019		9) SC 148/2019	
9) EX 67/2019		10) SC 167/2019	
Evidence		11) SC 206/2019	
10) M.C. 196/2020		12) SC 369/2019	
11) M.A. 17/2018		13) SC 69/2020	
12) R.A. 2/2021			
		ARGUMENTS.	
Await Notice		14) SC 146/2018	
13) Misc 106/2015			
		Charge	
CALL ON		15) SC 210/2019	
14) Misc 47/2017			
15) Misc 69/2020		FDT	
16) EX 108/2020		16) SC 207/2018	
17) EX 109/2020		17) SC 300/2019	
		18) SC 158/2020	
Objection			
18) O.S. 4/2018			
			JUDGEMENT
			1) M.C. 142/2020
			ORDER
			2) CRL.R.P. 42/2019
			3) CRL.R.P. 47/2019
			4) CRL.R.P. 55/2019
			5) CRL.R.P. 56/2019
			6) SC 37/2021
			7) Crl.Misc. 583/2021
			8) Crl.Misc. 593/2021
			9) Crl.Misc. 604/2021
			JUDGEMENT
			10) SC 180/2017
			11) SC 208/2017
			Objection
			12) Crl.Misc. 602/2021
			13) Crl.Misc. 619/2021
			14) Crl.Misc. 654/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
19.04.2021**

MORNING SESSION

STEPS

1) EX 96/2016
2) EX 139/2018
3) EX 140/2018
4) RA 105/2019

APPEARANCE OF PARTY

5) MC 28/2020
6) Misc 98/2019
7) M.A. 101/2020

NOTICE

8) R.A. 110/2019
9) R.A. 117/2019
10) R.A. 53/2020
11) Misc 22/2020

Evidence

12) Misc 3/2014
13) Misc 84/2015
14) MC 66/2020
15) M.A. 55/2017
16) P and SC 23/2018
17) MC 212/2020

ARGUMENTS.

18) M.C. 257/2020
19) M.A. 31/2019

Await LCR

20) M.A. 22/2016
21) R.A. 115/2017
22) R.A. 171/2017
23) R.A. 174/2017
24) R.A. 12/2018
25) R.A. 83/2018

Attachment Warrant

26) EX 141/2018

CALL ON

27) R.A. 22/2014

Await Notice

28) Misc 59/2015
29) Misc 86/2015
30) Misc 92/2015
31) Misc 124/2015
32) Misc 131/2015

CALL ON

33) M.C. 207/2020
34) R.A. 178/2016

Await Notice

35) M.A. 42/2017

CALL ON

36) R.A. 178/2019

Office Objections

37) R.A. 87/2021

Evidence

1) SC 232/2014
2) SC 233/2014
3) SC 234/2014
4) SC 235/2014
5) SC 36/2018
6) SC 92/2018
7) SC 68/2019
8) SC 116/2019

CHARGE

9) SC 198/2018

OBJECTION

10) SC 157/2018
11) CrI.M. 601/2021
12) CrI.M. 638/2021
13) CrI.M. 646/2021
14) CrI.M. 665/2021

FURTHER ARGUMENTS

15) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) M.C. 4/2020
2) R.A. 8/2018
3) R.A. 213/2019

ORDER

4) CRL.R.P. 67/2018
5) CrI.Misc. 507/2021
6) CrI.Misc. 608/2021
7) CrI.Misc. 614/2021
8) CrI.Misc. 624/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
20.04.2021**

MORNING SESSION

HEARING

1) RA 89/2021

STEPS

2) EX 46/2011

3) EX 49/2011

4) EX 50/2011

5) EX 51/2011

6) R.A. 65/2018

7) EX 80/2019

8) EX 81/2019

NOTICE

9) R.A. 152/2017

10) Misc 44/2018

11) R.A. 89/2019

12) R.A. 111/2019

13) R.A. 191/2019

14) R.A. 196/2019

15) Misc 55/2020

16) M.A. 8/2021

Evidence

17) M.V.C. 508/2014

18) Misc 24/2018

19) Misc 25/2018

20) Misc 32/2018

21) Misc 33/2018

22) Misc 34/2018

23) Misc 35/2018

24) Misc 36/2018

25) Misc 37/2018

26) Misc 38/2018

27) Misc 39/2018

28) Misc 40/2018

29) Misc 41/2018

30) Misc 42/2018

31) Misc 43/2018

32) MC 256/2020

33) MC 185/2020

34) MC 50/2020

35) RA 134/2019

ARGUMENTS

36) RA 5/2017

37) RA 282/2020

ATTACHMENT WARRANT

38) EX 21/2015

AWAIT NOTICE

39) RA 48/2016

AWAIT REPORT

40) FDP 1/2018

OBJECTION

41) FDP 2/2018

42) Misc 10/2020

FURTHER ARGUMENTS

43) RA 48/2018

44) RA 183/2019

OFFICE OBJECTONS

45) EX 3/2021

46) EX 4/2021

47) EX 5/2021

48) EX 6/2021

49) EX 7/2021

50) EX 8/2021

CLAIM STATEMENT

51) Misc 95/2015

52) Misc 4/2021

HEARING

1) CrI.M. 654/2021

EVIDENCE

2) SC 100/2015

3) SC 254/2018

ARGUMENTS

4) SC 167/2015

DEFENCE EVIDENCE

5) SC 202/2017

AWAIT RECORDS

6) CrI.M. 202/2015

OBJECTION

7) CrI.M. 601/2021

8) CrI.M. 602/2021

9) CrI.M. 619/2021

10) CrI.M. 638/2021

11) CrI.M. 646/2021

FURTHER ARGUMENTS

12) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) RA 81/2018

2) SC 9/2017

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
21.04.2021**

MORNING SESSION

STEPS

1) R.A. 73/2018
2) R.A. 173/2018

APPEARANCE OF PARTY

3) R.A. 94/2019
4) R.A. 95/2019

NOTICE

5) R.A. 155/2016
6) R.A. 91/2019
7) M.A. 141/2020

Evidence

8) Misc 91/2015

JUDGEMENT

9) R.A. 46/2015

Await Notice

10) EX 51/2017
11) R.A. 191/2019
12) M.A. 56/2019
13) M.A. 133/2020

Further Arguments

14) R.A. 48/2018
15) R.A. 183/2019

Claim statement

16) Misc 5/2021

Objection

17) Misc 75/2020
18) Misc 76/2020
19) Misc 77/2020
20) Misc 78/2020
21) Misc 79/2020
22) Misc 80/2020
23) Misc 81/2020
24) Misc 82/2020
25) Misc 83/2020
26) Misc 84/2020
27) Misc 85/2020
28) Misc 86/2020
29) Misc 87/2020
30) Misc 88/2020
31) Misc 89/2020
32) Misc 90/2020
33) Misc 91/2020
34) Misc 92/2020
35) Misc 93/2020
36) Misc 94/2020
37) Misc 95/2020
38) Misc 96/2020
39) Misc 97/2020
40) Misc 98/2020

Objection

41) Misc 99/2020
42) Misc 100/2020
43) Misc 101/2020
44) Misc 102/2020
45) Misc 103/2020
46) Misc 104/2020
47) Misc 105/2020
48) Misc 106/2020
49) Misc 107/2020
50) Misc 108/2020
51) Misc 109/2020
52) Misc 110/2020

NOTICE

1) CRL.R.P. 46/2019
2) CRL.R.P. 13/2020

Objection

4) Crl.Misc. 691/2021
5) Crl.Misc. 692/2021

AFTERNOON SESSION

ORDER

1) Crl.Misc. 665/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
22.04.2021**

MORNING SESSION

HEARING		ARGUMENTS		SUMMONS	
1	M.A. 70/2017	21	R.A. 22/2014	38	SC 82/2020
2	M.A. 23/2019	22	R.A. 48/2016		Evidence
3	R.A. 93/2021	23	Misc 92/2019	39	SC 117/2017
	STEPS		CALL ON	40	SC 156/2017
4	EX 42/2016	24	FDP 17/2012	41	SC 133/2018
5	R.A. 129/2016		AWAIT NOTICE	42	SC 142/2018
6	EX 114/2017	25	Misc 117/2015	43	SC 168/2018
7	EX 115/2017	26	R.A. 137/2017	44	SC 297/2018
8	EX 93/2018	27	R.A. 106/2018	45	SC 11/2019
9	R.A. 51/2020	28	EX 106/2020	46	SC 99/2019
10	M.A. 130/2020		OBJECTION		CALL ON
	APPEARANCE OF PARTY	29	R.A. 18/2017	47	SC 34/2021
11	M.C. 214/2020	30	FDP 1/2018		CHARGE
12	M.C. 226/2020	31	FDP 2/2018	48	SC 248/2019
	NOTICE		FURTHER ARGUMENTS		OBJECTION
13	R.A. 15/2016	32	RA 179/2019	49	SC 157/2018
14	M.V.C. 91/2016		OFFICE OBJECTION	50	CrI.Misc. 602/2021
15	R.A. 30/2018	33	M.A. 148/2020	51	CrI.Misc. 638/2021
16	M.C. 260/2020	34	P and SC 10/2021	52	CrI.Misc. 646/2021
17	M.A. 149/2020	35	M.V.C. 19/2021	53	CrI.Misc. 700/2021
18	Misc 24/2021	36	EX 16/2021	54	CrI.Misc. 711/2021
19	R.A. 79/2021				
	EVIDENCE		HEARING		FURTHER ARGUMENTS
20	M.C. 213/2020	37	CrI.Misc. 654/2021	55	SC 81/2018

AFTERNOON SESSION

ORDER		JUDGMENT	
1	CrI.Misc. 601/2021	1	R.A. 360/2012
		2	M.C. 4/2020
	JUDGMENT	3	M.C. 142/2020
2	SC 9/2017	4	R.A. 97/2019

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
23.04.2021**

MORNING SESSION

HEARING		AWAIT LCR		AWAIT REPORT	
1	R.A. 89/2021	21	R.A. 213/2013	42	EX 167/2018
	STEPS	22	R.A. 145/2017		OFFICE OBJECTION
2	Misc 92/2017	23	R.A. 4/2018	43	R.A. 87/2021
3	M.A. 22/2019	24	R.A. 129/2019		EVIDENCE
4	M.A. 151/2020	25	R.A. 161/2019	44	SC 192/2017
	APPEARANCE OF PARTY	26	R.A. 216/2020	45	SC 189/2018
5	R.A. 148/2019		CALL ON	46	SC 202/2018
6	P & SC 4/2020	27	EX 65/2015	47	SC 281/2018
	NOTICE	28	EX 42/2019	48	SC 17/2020
7	Misc 96/2015		AWAIT ORDERS		OBJECTION
8	Misc 112/2015	29	R.A. 36/2017	49	SC 275/2018
9	Misc 86/2018	30	R.A. 37/2017	50	SC 26/2021
10	R.A. 85/2019	31	R.A. 38/2017	51	CrI.Misc. 619/2021
11	M.A. 10/2021	32	R.A. 39/2017	52	CrI.Misc. 691/2021
12	M.A. 45/2021	33	R.A. 40/2017	53	CrI.Misc. 692/2021
	EVIDENCE	34	R.A. 41/2017	54	CrI.Misc. 700/2021
13	M.C. 48/2020	35	R.A. 42/2017	55	CrI.Misc. 706/2021
14	G & WC 10/2017	36	R.A. 43/2017	56	CrI.Misc. 711/2021
15	M.C. 112/2020	37	R.A. 44/2017		FURTHER ARGUMENTS
16	M.C. 56/2020	38	R.A. 45/2017	57	SC 81/2018
17	R.A. 79/2018	39	R.A. 46/2017		
	ARGUMENTS	40	R.A. 47/2017		
18	R.A. 47/2020		COMPLIANCE		
19	R.A. 178/2016	41	M.V.C. 220/2014		
20	R.A. 178/2019				

AFTERNOON SESSION

ORDER				JUDGMENT	
1	MC 120/2020	3	M.C. 4/2020	6	M.C. 257/2020
2	CrI.M. 601/2021	4	R.A. 8/2018	7	R.A. 117/2018
		5	R.A. 89/2018	8	R.A. 213/2019

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
26.04.2021**

MORNING SESSION

AFTERNOON SESSION

APPEARANCE OF PARTY

1 M.C. 55/2020

CALL ON

2 A.I.R.Misc 1/2015

3 A.I.R.Misc 2/2015

4 A.I.R.Misc 3/2015

5 A.I.R.Misc 4/2015

6 A.I.R.Misc 5/2015

7 A.I.R.Misc 6/2015

8 A.I.R.Misc 7/2015

9 A.I.R.Misc 8/2015

10 A.I.R.Misc 9/2015

11 A.I.R.Misc 10/2015

12 A.I.R.Misc 18/2015

13 A.I.R.Misc 19/2015

14 A.I.R.Misc 20/2015

15 A.I.R.Misc 21/2015

SUMMONS

16 SC 44/2021

17 SC 45/2021

NOTICE

18 CRL.A 19/2020

EVIDENCE

19 SC 153/2015

20 SC 42/2016

21 SC 135/2018

22 SC 145/2018

23 SC 172/2018

24 SC 190/2018

25 SC 218/2018

26 SC 244/2018

27 SC 268/2019

28 SC 136/2020

29 SC 162/2020

30 SC 163/2020

AWAIT ORDERS

31 SC 107/2013

NBW TO ACCUSED

32 SC 195/2017

OBJECTION

33 Crl.Misc. 602/2021

34 Crl.Misc. 638/2021

35 Crl.Misc. 646/2021

36 Crl.Misc. 717/2021

37 Crl.Misc. 722/2021

38 Crl.Misc. 692/2021

ORDER

1 SC 54/2016

2 Crl.RP 67/2018

3 Crl.M 654/2021

4 Crl.M 700/2021

5 Crl.M 711/2021

JUDGMENT

6 SC 149/2016

7 SC 180/2017

8 SC 208/2017

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
27.04.2021**

MORNING SESSION

AFTERNOON SESSION

SUMMONS

1 SC 58/2020

CHARGE

20 SC 124/2016

JUDGMENT

1 SC 167/2015
2 SC 9/2017

EVIDENCE

2 SC 79/2015

3 SC 83/2015

4 SC 123/2015

5 SC 139/2016

6 SC 180/2016

7 SC 13/2018

8 SC 111/2018

9 SC 119/2018

10 SC 129/2018

11 SC 351/2018

12 SC 168/2019

13 SC 347/2019

NBW TO ACCUSED

21 SC 350/2018

OBJECTION

22 SC 26/2021

23 CrI.Misc. 619/2021

24 CrI.Misc. 691/2021

25 CrI.Misc. 706/2021

26 CrI.Misc. 728/2021

27 CrI.Misc. 731/2021

28 CrI.Misc. 735/2021

AWAIT LCR

14 CRL.A 16/2019

15 CRL.A 34/2019

16 CRL.A 85/2019

17 CRL.A 127/2019

18 CRL.A 24/2020

19 CRL.A 32/2020

NOTE: As per High court notification 26.04.2021 is declared as Holiday. Hence cases of 26.04.2021